

DIVISION BENCH
COURT - I

S-13

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/59(KB)2024
IN
C.A.(CAA)/1(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	GOLDENGATE VINCOM PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance VC and Physical (Hybrid) Mode

Ms. Arti Vyas, PCS

] For the Petitioner

ORDER

1. Ld. Counsel for the petitioner present. She seeks one week's time to file attested copy of the enclosures and the service-affidavit with the Registry. Let the same be filed within the said time.
2. Post this matter thereafter on **10.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)